

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 7413 of 2012

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner : Mr. Rajesh Kumar, Advocate

For the Respondent : Ms. Shreshtha Mehta, A.C. to S.C.-II

21/Dated: 8th September, 2021

Heard through V.C.

2. Ms. Shreshtha Mehta, learned counsel appearing for the respondent-State submits that she has received a letter from the department; as such she intends to file a supplementary counter-affidavit.
3. Prayer is allowed.
4. Put up this case on 30.09.2021.

(Deepak Roshan, J.)

Amardeep/